NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd.

Section of the Companies Act: <u>Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Konaj l Vaishnav Abvocate Retitioner

2. Housh C. Noidu.

3. punit Salue company Secretary Res.

Res.

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Petitioner. Learned Advocate Mr. L J Golani present for Respondent. Learned Advocate Mr. Punit Sahu present for Respondent.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.